

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

STARRED QUESTION NO:398  
ANSWERED ON:22.04.2010  
EXPANSION OF PNG AND CNG INFRASTRUCTURE  
Dubey Shri Nishikant ;Muttamwar Shri Vilas Baburao

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Petroleum and Natural Gas Regulatory Board (PNGRB) proposes to issue retail expansion licenses for Piped Natural Gas (PNG) for households and Compressed Natural Gas (CNG) for the industrial and power plants;
- (b) if so, the details thereof;
- (c) the details of the cities identified where PNG is proposed to be provided;
- (d) the number of industrial and power units likely to be benefited by the expansion plan; and
- (e) the details of investments made for laying the network of pipelines infrastructure?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS (SHRI MURLI DEORA)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO.398 TO BE ANSWERED ON 22-04-2010 REGARDING EXPANSION OF PNG AND CNG INFRASTRUCTURE.

(a) to (c): City Gas Distribution (CGD) entities supply Piped Natural Gas (PNG) to domestic customers and Compressed Natural Gas (CNG) to vehicles. Further, these entities also supply PNG to commercial and industrial customers, whose consumption of natural gas does not exceed 1,00,000 scmd (standard cubic meters per day). PNGRB plans to cover 333 Geographical Areas(GA's) identified across the country, whose list is annexed.

(d) & (e): The industrial and power units using natural gas up to 1,00,000 scmd in these GA's would be provided natural gas by CGD entities active in these GA's. The investments needed for laying the network of pipeline infrastructure in these GA's would be made by the CGD entities.